

**NOTIFICATION No. 119 / 2012**  
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**I**

The Government in G.O.Ms.No.1320, Home (Courts.I) Department, dated 11.09.2007 have issued orders sanctioning the constitution of a Fast Track Court at Magisterial Level at Tiruppur along with other Fast Track Courts at Magisterial Level in various Districts.

Thiru. L.Abraham Lincoln, XIX Metropolitan Magistrate, Egmore, Chennai, is transferred and posted as Judicial Magistrate, Fast Track Court at Magisterial Level, Tiruppur in the said newly sanctioned Court.

**II**

The Government in G.O.Ms.No.431, Home (Courts.II) Department, dated 01.08.2011 have issued orders sanctioning the constitution of a Special Court to exclusively conduct trial of land grabbing cases at Tiruppur in the cadre of Civil Judge along with other Special Courts to exclusively conduct trial of land grabbing cases in the cadre of Civil Judge in various Districts.

Thiru S.Giri, Registrar, Court of Small Causes, Chennai, is transferred and posted as Special Judicial Magistrate, Special Court for exclusive trial of land grabbing cases at Tiruppur in the said newly sanctioned Court.

HIGH COURT, MADRAS.  
DATED : 12.07.2012.

Sd/ G.CHOCKALINGAM  
REGISTRAR GENERAL

**To**

1. Thiru. L.Abraham Lincoln, XIX Metropolitan Magistrate, Egmore, Chennai.
2. Thiru S.Giri, Registrar, Court of Small Causes, Chennai.
3. The XIX Metropolitan Magistrate, Egmore, Chennai.
4. The Registrar, Court of Small Causes, Chennai.

5. The Chief Judge, Court of Small Causes, Chennai.
6. The Principal Judge, City Civil Court, Chennai.
7. The Principal District Judge, Coimbatore.
8. The Chief Metropolitan Magistrate, Egmore, Chennai.
9. The Chief Judicial Magistrate, Coimbatore.
10. The Pay and Account Officer, High Court Buildings, Chennai.
11. The Treasury Officer, Coimbatore / Tiruppur.

**Copy to :**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law / Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Judicial), High Court, Madras.
6. The Registrar (Vigilance), High Court, Madras. (12 copies).
7. The Additional Registrar (Vigilance), High Court, Madras.
8. The Registrar (Administration), High Court, Madras.
9. The Registrar (Management), High Court, Madras.
10. The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
12. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
13. The Director, Tamil Nadu State Judicial Academy, Chennai.
14. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
15. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer, High Court, Madras.
16. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
17. The Technical Director, NIC, High Court, Madras.
18. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
19. The Record Keeper, A.D. Records, High Court, Madras.

+ Spare 5.

**NOTIFICATION No. 120 / 2012**

The Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below:

<b><i>Sl. No</i></b>	<b><i>Name and Designation Thiru / Tmt. / Selvi</i></b>	<b><i>Transferred and posted as</i></b>
1	K.Palaniammal, District Munsif-cum-Judicial Magistrate, Denkanikottai.	Judicial Magistrate No.I, Ramanathapuram in the existing vacancy.
2	P.C.Savithiri, Judicial Magistrate No.III, Dindigul.	District Munsif-cum-Judicial Magistrate, Denkanikottai vice Ms.K.Palaniammal.
3	R.Arulmozhi Selvi, Judicial Magistrate No.I, Gobichettipalayam.	District Munsif, Palladam in the existing vacancy.
4	A.Ramesh Babu, Judicial Magistrate, Uthagamandalam.	Judicial Magistrate No.III, Coimbatore in the existing vacancy.
5	G.Muthukumaran, Judicial Magistrate No.I, Tirunelveli.	District Munsif-cum-Judicial Magistrate, Tirupathur (Sivagangai District) in the existing vacancy.
6	V.Ramalingam, District Munsif-cum-Judicial Magistrate, Papanasam.	Judicial Magistrate No.I, Tirunelveli vice Thiru G.Muthukumaran.
7	K.Vivekananthan, District Munsif, Devakottai.	Judicial Magistrate, Fast Track Court at Magisterial Level, Kovilpatti vice Thiru S.Raja Mahesh, transferred.
8	S.Raja Mahesh, Judicial Magistrate, Fast Track Court at Magisterial Level, Kovilpatti.	Judicial Magistrate No.I, Kovilpatti in the existing vacancy.
9	P.Sivagnanam, District Munsif, Attur.	District Munsif-cum-Judicial Magistrate, Uthangarai vice Thiru M.Ramachandran transferred.
10	M.Ramachandran, District Munsif-cum-Judicial Magistrate, Uthangarai.	District Munsif-cum-Judicial Magistrate, Kattumannarkoil in the existing vacancy.

<b>Sl. No</b>	<b>Name and Designation</b> <b><i>Thiru / Tmt. Selvi</i></b>	<b>Transferred and posted as</b>
11	N.Krishnasamy, Principal District Munsif, Tiruvannamalai.	Judicial Magistrate No.I, Villupuram in the existing vacancy.
12	M.Parameswari, Judicial Magistrate, Fast Track Court at Magisterial Level-I, Coimbatore.	Judicial Magistrate No.I, Sankari in the existing vacancy.
13	M.Murthy, District Munsif, Thuraiyur.	Judicial Magistrate No.II, Thanjavur in the existing vacancy.
14	M.Vasanthakumar, Additional District Munsif, Kancheepuram.	XIX Metropolitan Magistrate, Egmore, Chennai vice Thiru L.Abraham Lincoln, transferred.
15	J.Barathi, Judicial Magistrate No.I, Tindivanam	Additional District Munsif, Kancheepuram vice Thiru M.Vasanthakumar.
16	A.Saridha, Judicial Magistrate, Thirukoilur.	Judicial Magistrate No.I, Tindivanam vice Ms.J.Barathi.
17	L.Robert Kennedy Ramesh, District Munsif-cum-Judicial Magistrate, Portonovo.	Judicial Magistrate No.I, Cuddalore in the existing vacancy.
18	N.Sultan Aribeen, Judicial Magistrate No.V, Tirunelveli.	Judicial Magistrate, Tiruvarur in the existing vacancy.
19	A.Philip Nicholas Alex, XIV Judge, Court of Small Causes, Chennai.	Registrar, Court of Small Causes, Chennai vice Thiru S.Giri, transferred.

HIGH COURT, MADRAS.  
DATED : 12 .07.2012.

Sd/- G.CHOCKALINGAM  
REGISTRAR GENERAL

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Chief Judge, Court of Small Causes, Chennai.
4. The Principal District Judge / District Judge, Krishnagiri / Dindigul / Erode / Tirunelveli / Thanjavur / Sivaganga / Thoothukudi / Salem / Tiruvannamalai / Coimbatore / Tiruchirappalli / Kancheepuram @ Chengalpattu / Villupuram / Cuddalore / Ramanathapuram / Tiruvarur.
5. The District Judge-cum-Chief Judicial Magistrate, The Nilgiris @ Uthagamandalam.
6. The Principal Judge, City Civil Court, Chennai.

7. The Chief Metropolitan Magistrate, Egmore, Chennai.
8. The Chief Judicial Magistrate, Krishnagiri / Dindigul / Erode / Tirunelveli / Thanjavur / Sivaganga / Thoothukudi / Salem / Tiruvannamalai / Coimbatore / Tiruchirappalli / Chengalpattu / Villupuram / Cuddalore / Ramanathapuram / Tiruvarur.
9. The Pay and Account Officer, High Court Buildings, Chennai.
10. The Treasury Officer, Krishnagiri / Dindigul / Erode / Tirunelveli / Thanjavur / Sivaganga / Thoothukudi / Salem / Tiruvannamalai / Coimbatore / Tiruchirappalli / Kancheepuram / Villupuram / Cuddalore / Ramanathapuram / Tiruvarur / Uthagamandalam.

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